

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1578/2004

New Delhi, this the 1st day of July, 2004

Hon'ble Shri S.K. Naik, Member(A)

~~Kanwar~~ Pal
59, Type I, Press Colony
Mayapuri, Delhi-64

.. Applicant

(Shri A.K.Srivastava, Advocate)

versus

Union of India, through

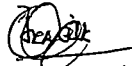
1. Secretary
Ministry of Urban Development
Nirman Bhavan, New Delhi
2. Director
Min. of Urban Development, New Delhi
3. Manager, Govt. of India Press
Mayapuri, New Delhi
4. Lekh Ram, Technical Officer
Machine Branch(Main) Govt. of India Prsss
Ring Road, New Delhi .. Respondents

ORDER(oral)

Heard the learned counsel for applicant. He has vehemently argued for grant of interim order restraining Respondent No.4 from evicting the applicant from the Govt. accommodation No. 59, Type I, Press Colony, Mayapuri, Delhi. The counsel contends that the applicant has not been served any notice under PPE Act and therefore an illegal and arbitrary action is being contemplated to harass him. Counsel therefore prays for interim stay in the matter of eviction by the Tribunal. In view of the categorical assertion that the applicant has not been issued with any notice under PPE act and also in view of the fact that his representation addressed to the higher authority has fallen on deaf ears, I take it that respondent No.4 is adopting illegal method to evict the applicant and thereby obstructing the service condition of the applicant.

2. Under the circumstances, I direct Respondent No.1 - Secretary, Ministry of Urban Development, to consider the representation of the applicant which will be filed afresh and provide an opportunity of being heard in person before any further action is taken to evict the applicant from the govt. accommodation by Respondent No.4. A detailed order in this regard should be passed and a copy furnished to the applicant, This must be done within two days from receipt of a copy of this order. Meanwhile Respondent No.4 will not ^{take} any action to evict the applicant from the Govt. accommodation.

3. OA disposed of accordingly at the admission stage.
Issue DASTI.


(S.K. Naik)
Member(A)

/gtv/